

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 379 of 2020

In the matter of:

Shareholder M/s J. P. Engineers Pvt. Ltd.

....Appellant

Vs.

Sumit Bansal & Ors.

...Respondents

Present

For Appellant: Mr. P. Nagesh, Advocate.

For Respondents: Mr. Abhishek Gard, Advocate for R-1.

Mr. Ajay Kumar Vali, Advocate for R-2.

ORDER

04.08.2020: Heard Counsel for the parties in Appeal. Also heard I.A. 1509 of 2020.

Reserved for judgment in Appeal & Order in I.A.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Sim/nn